## To be published in Part-IV (Extraordinary) of Delhi Gazette



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS8th LEVEL,C-WING, DELHI SECRETARIAT,I.P.ESTATE,NEW DELHI

No. F.5 (626)/Lit./LJ&LA/2022/ 7836 - 7885

Dated: 31/07/2023

## **NOTIFICATION**

No. F.5(626)/Lit./LJ&LA/2022/7836-7885 dated: 31/07/2023, In exercise of the powers conferred under sub-section (1) of section 24 of Criminal Procedure Code, 1973(Central Act 2 of 1974), the Lieutenant Governor of the National Capital Territory of Delhi, after consultation with the Hon'ble High Court of Delhi, is pleased to appoint the following advocate as Additional Public Prosecutor for conducting any prosecution, appeal or other proceedings in the High Court of Delhi till further orders:

SL. No.	Name of the Advocate	Appointed as
01	Sanjeev Sabharwal	Additional Public Prosecutor

- This appointment shall be subject to such terms and conditions as may be prescribed from time to time.
- 3. This notification shall come into force with immediate effect and shall remain in force till further orders.
- 4. The above appointment shall be subject to the condition that an undertaking is given by the above advocate that he would not accept brief in any Criminal matters where the State's interest is involved, except those entrusted to him as State panel lawyer.

By order and in the name of Lt. Governor of the

National Capital Territory of Delhi

(Puncet Nagpal) Additional Secretary (Law)

Dated: 31.07.2023

No. F.5 (626)/Lit./LJ&LA/2022/7836 - 7885

Copy forwarded to:

1. The Principal Secretary to the Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi.

2. The Additional Secretary to the Hon'ble Chief Minister, Govt. of NCT of Delhi.

3. The Secretary to Hon'ble Minister (Law, Justice & LA), Govt. of NCT of Delhi.

4. The OSD to the Worthy Chief Secretary, Govt. of NCT of Delhi.

5. All Principal Secretaries / Secretaries/HODs Govt. of NCT of Delhi.